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SLP(Crl.)... 11570 OF 2003
ITEM No.31

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP.

Petition(s) for Special Leave to Appeal(Crl.)...11570/2003

(From the judgement and order dated 06/02/2003 in CRLA 232/99
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

SUMERI & ORS.

Petitioner (s)

VERSUS

STATE OF HARYANA

Respondent (s)

(With Crl.M.P. No 11570/2003 for c/delay in filing SLP)
(With Office Report)

Date : 23/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Mr. Raj Kumar Mehta,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

(R.K. DHAWAN)(VEERA VERMA)
COURT MASTER COURT MASTER